

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**



**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/354/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : QUANTUM COAL ENERGY PVT LTD  
**NAME OF THE RESPONDENT(S)** : DHANALAKSHMI PAPER MILLS PVT LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

**REPRESENTATION BY WHOM**

1. R. VIDHYASHANKAR R. ASHOK KUMAR	} Counsel for Respondent	
2) Keerthi Kiran Murali Anirudh Krishnan	} Counsel for petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that he has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and as per the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Counsel for respondent prayed time for making submissions. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**